

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3351
ANSWERED ON 12TH MARCH, 2026**

**LANDSLIDES AND ACCIDENTS ON NATIONAL HIGHWAY
CONSTRUCTION SITES**

3351. ADV K. FRANCIS GEORGE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware of incidents of landslides, hill collapses and accidents at National Highway construction sites;

(b) the details of such incidents reported during the last five years, corridor-wise and Statewise;

(c) whether any geological or environmental assessment has been conducted regarding safety lapses such as improper hill cutting, weak retaining structures and poor drainage and if so, the findings thereof;

(d) the steps taken to mandate geotechnical audits, safety monitoring and compliance with disaster management guidelines; and

(e) the measures proposed to establish real-time landslide monitoring systems and strengthen contractor accountability mechanisms?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Damages sustained and accidents on NHs, including structures thereon, are also caused due to various other reasons like design flaws, non-compliance to Standards / Specifications, improper construction practices / techniques etc. apart from Force Majeure events like heavy rains, landslides, floods etc. Generally, incidents of extreme rainfall and landslides are witnessed in the Himalayan Region and Western Ghat sections are causing large scale damages to infrastructure including National Highways (NHs) sections.

State / Union Territory (UT) – wise details of Incidents of collapses / major deficiencies in NHs stretches (including in structures like Bridges, culverts etc.) reported during the last five years are at Annexure.

(c) to (e) Based upon the learning of failures of hill slopes during construction, Environmental Impact Assessment reports etc., the Government has taken various initiatives for developing disaster resilient NHs infrastructure, including structures thereon, which includes: -

- i. Consultants to include slope studies and stabilization as part of Detailed Project Report preparation. Geological and geotechnical investigation are to be carried out covering both within and beyond Right of Way (ROW) to prevent damages to property and infrastructure. Also, due emphasis to be given for construction of catch water drains, side drains with catch pits, cut off drains, cross drainage, etc.**
- ii. Implementation of standardized parameters for investigating hill slope stability & selecting cost-effective long-term stabilization measures for landslide-prone areas in hilly regions.**
- iii. Hill construction methodology refined which mandates initial construction only for hill cutting & slope protection and subsequent highway construction only post stabilized cutting formation and protection work.**

- iv. Sensor instruments based monitoring of internal slope disturbances has also been taken up in 2 NHs stretches on pilot basis for real-time landslide monitoring systems.**
- v. Implementation of sustainable bio-engineering measures such as coir/jute mat hydroseeding, interlinked chain mesh with green strips, bamboo piling by stepped berms and erosion control with Vetivar grass plantation on jute matting etc. for stabilizing hilly and landslide prone areas, thereby enhancing safety on NHs in such areas.**
- vi. Research scheme taken up through IIT Roorkee for Development of Guidelines for the Assessment of Hillslope Instability Instrumentation & Real Time Monitoring**
- vii. Standard Operating Procedure issued along with delegation of powers to field officers in case of notified disasters.**
- viii. Operationalization of a centralized monitoring application system for Monitoring and rectification of highway defects which enables geo-tagging of defects along with photographs for contractor's accountability.**
- ix. Authority officers directed for thorough inspection of NHs stretches within six months of expiry of the Defect Liability Period (DLP) / Concession Period to check enforcement of defect rectification and maintenance status of NHs stretches. In the event of not fulfilling the Contractual obligations by Contractor / Concessionaire, DLP / Concession Period is also suitably extended.**

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 3351 ANSWERED ON 12.03.2026 ASKED BY ADV K. FRANCIS GEORGE REGARDING LANDSLIDES AND ACCIDENTS ON NATIONAL HIGHWAY CONSTRUCTION SITES

State / UT – wise details of Incidents of collapses / major deficiencies in NHs stretches (including in structures like Bridges, culverts etc.) reported during the last five years: -

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh for the year 2021-22	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Andhra Pradesh	2	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode	2024	Defects in the construction of RE wall.	Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.
	3	Six laning of Anandapuram-Pendurthi-Anakapalli section of NH-16 in Andhra Pradesh	2021	2 girders (G1&G2) on A1-A2 abutment of flyover were collapsed due to usage of multiple wooden blocks and improper supports for girders.	Remedial measures were completed by the Concessionaire at its own cost.
Bihar	4	Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode	2023	Issues reported by CRRI in quality of Concrete of superstructure in bridge at Km 264.946	Repair works taken up by Contractor as recommended in CRRI report
	5	Varanasi - Mohania (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2	2023	Major deficiencies in structural elements	Damages of INR 25 Cr imposed on Contractor
Chhattisgarh	6	4-Laning of Simga-Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Action taken up for Panel Rectifications at the risk & cost of EPC Contractor.

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	7	4-Laning of Sargaon-Bilaspur Section of NH-200 (New NH-130) from Km 91+026 to Km 126+525 under EPC Mode	2022	Crack in Cement Concrete Panels & RE Wall bulged at Km. 91, 96, 101, 102 & 106.	The EPC Contractor has commenced the rectification work at site.
	8	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanielala to Rengapali) on NH 200 (New NH 49) (Package-III)(Borai river MNB at km 217.358)	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.
Himachal Pradesh	9	Four Laning of Parwanoo- Solan Section NH-22 (New NH-05) from Km 67.000 to Km 106.139, under NHDP phase-III on EPC basis in the State of Himachal Pradesh.	2022	Collapse of road stretch between km. 3.130 to 3.170 on the two-lane portion of the project highway (approach road to Tunnel) of Parwanoo-Solan section of NH 05.	Restoration work has been completed by EPC Contractor
Haryana	10	Flyover and underpass at Hero Honda Chowk NH 48	2024	Some portion of deck slab fallen down with settlement of the bituminous surface (MCW-01) on RHS at Ch. 36+350	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	11	Dwarka Expressway Pkg-III (Delhi/HR Border to start of RoB Gurugram)	2021	Crushing of concrete in some segments.	Penalty of Rs. 6.67 Cr on Contractor and Rs. 20 lakhs on Authority's Engineer imposed. Contractor and Authority's Engineer blacklisted for 3 months. Restoration/ repair works completed.
	12	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
	13	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Gujarat	14	Sanchole-Santalpur Package-4	2025	Ruts, cracks and surface deformation/ Distress was observed recently after rains in	Penalty of ₹2.8 crore had been imposed on the Contractor along with a recommendation for

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
				June month 2025, severe rutting at some locations.	debarment up to one year or until successful rectification, whichever is later. Contractor has taken up repair/ restoration works. The Project Director of NHAI was suspended.
Jharkhand	15	4 Laning of kutchery chowk to bijupara Secion of NH 75 from km 0.0 to km 34.00	2022	Cracked PQC panels	Performance Bank Guarantee of Rs 11.79 Crores encashed for non-rectification of defects
Karnataka	16	Two/Four Laning of BRT Tiger Reserve Boundary to Bengalore Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10 mts collapsed	Concessionaire has taken up repair/ restoration works as per recommendation of report submitted by IISC Bangalore.
	17	4-laning of Hubli – Hospet section	2022	Cracks on PQC Pavement and widening of longitudinal joints on pavement	Contractor has initiated actions for rectification of damages.
	18	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka to be executed as BOT Project on DBFOT Pattern under NHDP-IV:	2024	Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024
Kerala	19	NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025	Distress in pile foundation was observed at Bridge no. 07 & 08 Ch. 7+960 and Ch. 9+067 (BHS)	Penalty of Rs. 30.74 Cr was imposed on Contractor
	20	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400 and 398+989 (RHS)	Concessionaire debarred for 1 year.
	21	Chengala-Neeleshwaram Section of NH-66	2022 and 2025	Collapse of VUP at Ch. 72+927 in 2022 during construction Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.	Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
	22	Neeleshwaram-Thaliparambha Section of NH-66	2025	Unprotected soil slip in the cut section with debris deposition on carriageways.	Rectification work carried out and traffic restored with precautionary barricading in median portion.
	23	NHAI - Six laning from start of Valanchery bypass to Kappirikkad section of NH – 66 (old NH-17) from Design Ch. 298+500 (Ex. km	2025	RE wall collapsed	Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding for 01 month period or

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		304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana			completion of investigation by the expert Committee whichever is later.
	24	Thuravoor-paravoor	2025	Collapse of 4 PSC Girders during construction	NHAI, imposed penalty of Rs. 15.35 Lakhs. Bridge Engineer & Team Leader of AE were Terminated.
	25	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala on Hybrid Annuity Mode under BharatmalaPariyojna	2025	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
	26	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P-202-P-203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	Contractor and AE debarred from future bidding for 1 month.
	27	Construction of 4-laning Flyover of NH-6 integrated with ROB's & River Bridge including approach ramps service road footpath over RCC utility duct for Octroi Naka to Itwari and Inner Ring Road from Manewada to Kalamna and Rani Prajapati Square to Vaishnav Devi Square including ROB LC No. 71 &72 in Nagpur of NH-6	2021	Sliding of P7 end of the single girder due to inadequate bracing after launching leading to collapse of 1 end of the girder.	Debarment of the Project Manager of Contractor for 3 months and Debarment of the Contractor for 9 months. The damaged Girder was replaced by Contractor at his own cost. Project Director, NHAI, transferred immediately.
Maharashtra	28	Bal. Works of Fagne (Km. 510.000) to Maharashtra/Gujarat Border (Km. 650.794) on NH-06 (New NH-53)	2022	Damages observed in Slab of Major Bridge at Ch.547.344	Structure was Audited by VNIT Nagpur. As per the recommendation of VNIT, Nagpur, Contractor has taken up reconstruction of slab.
	29	Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC	2024	Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
	30	Section -II Kolde to Khetia Road km.50+200 to 98+800	2021	Cracked panels	Contractor has initiated actions for rectification of damages.
	31	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of damages.

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	32	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	33	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	34	Parbhani to Gangakhed	2021	Cracked panels	Contractor has executed the panel replacement / rectification works.
	35	Amdi - Saoner	2022	Cracked panels	Contractor has initiated actions for rectification of damages.
	36	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) from km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
	37	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.
	38	Rehabilitation and up-gradation of NH-66 (Old NH-17) from km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode.	2024	Full depth Cracks in PQC	Contractor has initiated actions for rectification of damages.
	39	Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Mahrashtra on EPC Mode.	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.
	40	Rehabilitation and Up-gradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
	41	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design	2024	Post construction defects are observed in the Rigid Pavement i.e. formation of Longitudinal &	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial

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		Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra		Lateral cracks, Opening of Central Joints, Settlement of Panels etc.	measures.
Rajasthan	42	Delhi Vadodara Expressway NE-4 Pkg.06	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement.
	43	Delhi Vadodara Expressway NE-4 Pkg.07	2024		
	44	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
	45	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
	46	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.
	47	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.
	48	Delhi-Vadodara Expressway Pkg. 4	2024	Rutting & settlement of approach	Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.

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	49	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RE wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRI. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	50	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R
	51	Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur-Ajmer Road on NH-65 in District Nagaur Rajasthan	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship.	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.
Telangana	52	Four Laning of NH-161 from Mangloor (Design Km 86.788 /existing Km 91.350 to Telangana/Maharashtra Border (Design Km 135.751/ Existing Km 140.873) in the state of Telangana under Bharatmala Pariyojana on Hybrid Annuity Mode (Package-III)	2022	At some locations Rutting and Bleeding was observed in the Project Highway during O&M Period	Penalty of of Rs.134.784 Cr. imposed towards Breach of maintenance obligations.
	53	4-laning of Madurai - Chettikulam section from Km 0.000 to Km 7.300.	2021	3 Girders (G1, G2 & G3) between pier P4 & P5 at Km 2+850 of down ramp collapsed during fixing of the Bearing during construction.	Contractor has replaced the girders at the said locations at his own cost.
Tamil Nadu	54	4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km 116.440	2022 and 2025	In 2022: A Segmental Girder on P16-P17 of RHS Carriageway fell down due to failure of hydraulic jacks at Km 107+400 Anaikarai Major Bridge across Kollidam river. In 2025: The RE wall blocks portion of the A2 (Thanjavur) side	In 2022: A penalty amounting to Rs. 7.305 crore (being 0.5% of the BPC) had been imposed and recovered from the Concessionaire. The collapsed span has been reconstructed by the Concessionaire with their own cost. In 2025: The rectification work completed by

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
				approach (LHS side) have been disconnected from the geo grid and fallen down.	the Concessionaire at their own cost.
	55	4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490	2023	The RE wall panel portion of the A1 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	Based on report of Expert Committee, restoration work using soil nailing completed by Contractor.
Uttar Pradesh	56	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh. (Job No. CE-RO-LKO/NH(O)/NH-731A/2021-22/627 dt 05-01-2022)	2025	Cracks observed over DBM due to percolation of rain water in some stretches.	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
	57	Lucknow Ring Road Pkg-3A	2024	Cracks in PQC Panel in length of 2.886 Km.	Contractor has initiated process for rectification of damages.
Uttar Pradesh & Uttarakhand	58	4L of Haridwar-Nagina section of NH-74	2023	PQC panel cracks	Contractor has initiated process for rectification of damages.
Uttarakhand	59	Construction, Operation and Maintenance of 2-Lane Bi-Directional Silkyara Bend Barkot Tunnel with escape passage including approaches on Dharasu-Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH-94) in the state of Uttarakhand	2023	Collapse at cavity in under construction Silkyara Tunnel.	Rectification measures taken up by the EPC contractors at its own cost. Actions as per the Investigation Committee Report initiated.
West Bengal	60	Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode	2025	Cracks have developed in the newly constructed PQC.	i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a period of one year.
	61	Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km 134.400 including rehabilitation of existing four lane from Km 134.400 to Km 129.600 in the state of West Bengal	2023	Cracks in PQC panels	Repaired at the Risk and Cost of EPC Contractor.
Odisha	62	Chandikhole-Bhadrak Section of NH-16	2023	1. Faulty Design in Bridge at km. 96+326: 2. Bridge at km. 79+614: The span A1-P1 had dislodged	1. For Faulty Design at Km 96+326, penalty imposed of Rs.30 Lakhs on the Concessionaire and Rs.5 Lakhs on the Independent Engineer. Team Leader of IE and Key

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
				<p>from the pier P2 due to breaking of the cantilever Portion of the pier cap and had fallen on the ground.</p> <p>Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2".</p> <p>Damages of deck slab and girders of the dislodged span.</p>	<p>Personnel of Concessionaire suspended.</p> <p>2. For Bridge at km. 79+614: Penalty of Rs.5 crore imposed on the Contractor and Penalty of Rs.20 lakh imposed on the Supervision Consultant.</p> <p>Debarment of DPR Consultant for 1 year.</p> <p>The cost of entire remedial measures / reconstruction recovered from the Concessionaire.</p>
	63	Completion of Balance Work Panikoili – Rimuli section of NH-215 (New NH-20) from Km.0.000 to Km.163.000 (Design Chainage Km0.000 to 166.173) in the state of Odisha in single percentage item rate Contract	2022	Collapse of pier cap (P8) and girders (P8 – P9 Span) Balance work of Belabahali Major Bridge LHS at Km.35.341 which was under construction collapsed during launching of girders.	Restoration work executed by Contractor at his own Cost based on the recommendation of Expert Committee constituted.
Assam	64	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis	2024	Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.
Andaman & Nicobar Islands	65	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length 25.00 km) on EPC Mode" (Package-VII)	2024	Distress, sinking of pavement at various locations.	Rectification works completed.
	66	Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH-4) connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.	2024	Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other quality issues including bad workmanship.	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRRI-CSIR report.
